

STATEMENT

(a) A preliminary report on the Hoganakkal hydro-electric project, to utilise the Cauvery waters between the Mysore-Madras border and Mettur based on preliminary investigations, was received in the Central Water and Power Commission from the Madras State Electricity Board.

(b) The scheme envisages the construction of a dam about 450 ft. high across the Cauvery, 8 miles upstream of Hoganakkal Falls, with a live storage of about 1,04,000 mcft. Two power Stations—one at the toe of the dam, and the second between the main dam and the Mettur dam, are proposed in the preliminary report.

(c) The preliminary report was examined in the Central Water & Power Commission, and the Madras State Electricity Board was informed that detailed water management studies covering power, irrigation and flood control during representative periods should be made to establish the feasibility of firm power generation as envisaged under the scheme. It has also been suggested to the Madras State Electricity Board that power potential studies may be conducted in advance of the actual site investigations.

The scheme has not been included in the Third Plan.

Shri Narasimhan: In the statement, it is said that a preliminary report has been received. May I know whether, in the preliminary report, the Madras State Electricity Board has intimated the cost and the amount of the estimated power production?

Shri Hathi: Yes, Sir. The cost is estimated at about Rs. 53 crores, and the power generation, at 60 per cent load factor, is about 7 lakh kilowatts.

Shri Narasimhan: May I know whether the Government have come to know of the fact that suggestions have been made to combine the irrigation water scheme also along with power production?

Shri Hathi: Yes, we have asked the Madras Government to have detailed water management studies, and after that, we shall be able to consider it.

Shri Tangamani: May I know whether the Mysore Government have agreed to this proposal and, if so, in view of the fact that there is shortage in the availability of power according to the preliminary report itself, may I know whether the Madras Government will be allowed to proceed, with the help of the Centre, although it is not included in the third plan?

Shri Hathi: We have only got a broad preliminary report. Detailed investigations will have to be made. After that, the whole question can be decided.

पिछड़े समुदाय

+

{ श्री सुपकार :
 { श्री भक्त दर्शन :
 *६६५- { श्री रमेश प्रसाद सिंह :
 { श्री १० चं० बहूष्पा :
 { श्री हेम बहूष्पा :

क्या सामुदायिक विकास तथा सहकार
 मंत्री २१ अगस्त, १९६१ के अतिरिक्त प्रश्न
 संख्या १७९४ के उत्तर के सम्बन्ध में यह बताने
 की कृपा करेंगे कि :

(क) ग्राम समाज के निर्बल अंगों को
 दशाओं का पता लगाने के लिये जो अध्ययन
 दल नियुक्त किया गया था, क्या उसने अपना
 कार्य समाप्त कर लिया है ;

(ख) यदि हाँ, तो क्या उसकी रिपोर्ट
 की एक प्रति सभा-पटल पर रखी जायेगी ;

(ग) उसकी सिफारिशों पर क्या कार्य-
 वाही की जा रही है ;

(घ) यदि उपरोक्त भाग (क) का
 उत्तर नकारात्मक हो तो उस दल ने अपने
 कार्य में क्या प्रगति की है; और

(ङ) कब तक उसकी रिपोर्ट मिल जाने की आशा है ?

सामुदायिक विकास तथा सहकार उप-मंत्री (श्री ब० सू० मूर्ति) : (क) और (ख). जो हों।

(ग) प्रतिवेदन की सरकार जांच कर रही है।

(घ) और (ङ) प्रश्न ही नहीं उठता।

An Hon. Member: It may be read in English.

Mr. Speaker: Yes.

(a) and (b) Yes Sir.

(c) The report is under examination of Government.

(d) and (e). Do not arise.

Shri Supakar: May I know when this report was submitted?

Shri B. S. Murthy: On 12-10-1961.

Shri Hem Barua: May I know whether it is a fact that the recommendations of this committee are of an idealistic nature and not related to actual conditions?

Shri B. S. Murthy: I would request the hon. Member to repeat his question.

Mr. Speaker: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Sunken Dutch Vessel in River Hooghly

*647. **Shri Indrajit Gupta:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 612 on 17th August, 1961 and state:

(a) whether the sunken Dutch vessel in the River Hooghly has since been salvaged;

(b) whether any portion of salvaging expenses and/or claims arising out of the accident have to be borne by the Calcutta Port authorities; and

(c) whether the salvaging of the wreck will have any appreciable effect in checking the recent deterioration in navigability of the River?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) The sunken Dutch vessel has been partially salvaged. The upper portion of the wreck has been demolished and a depth of 24 feet is now available over it. The remaining portion of the wreck is embedded in the mud and cannot be removed. It does not, however, constitute an obstacle to navigation.

(b) The expenditure incurred on demolishing the wreck and claims arising on account of the loss of life were met by the Dredging Contractors. The Calcutta Port Commissioners are not required to bear any portion of the expenditure under the contract.

(c) The flow conditions in the Ninan and Nurpur reach were affected by the wreck. With the demolition of the wreck, the deterioration in this reach has been definitely checked.

Seminar on Co-operative Education

*649. { **Sardar Iqbal Singh:**
Shri Ram Krishan Gupta:

Will the Minister of Community Development and Co-operation be pleased to refer to the reply given to Unstarred Question No. 143 on the 8th August, 1961 and state:

(a) whether Government have received final report of the Seminar on Co-operative Education; and

(b) if so, the main recommendations therein?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): (a) Yes, Sir.

(b) The main recommendations of the Seminar are being placed on the table of the House. [See Appendix II, annexure No. 60].